

RAJASTHAN HIGH COURT JODHPUR

NOTIFICATION

No. 08/S.R.O./2018

Date : 03/12/18

In exercise of the powers conferred by Article 229(2) of the Constitution of India, Hon'ble the Chief Justice of the High Court of Judicature for Rajasthan, hereby makes the following rules further to amend the Rajasthan High Court Staff Service Rules, 2002:-

1. **Short Title and Commencement:-**

- (i) These Rules may be called as "The Rajasthan High Court Staff Service (Fourth Amendment) Rules, 2018".
- (ii) They shall come into force with immediate effect.

2. **Amendment in Rule 14 :** After existing Rule 14(5) new Rule 14(6) is inserted as under :-

"14(6)- **Reservation for More Backward Classes-** Reservation of vacancies for More Backwards Classes shall be 1% in terms of The Rajasthan Backward Classes (Reservation of Seats in Educational Institutions in the State and of Appointments and Posts in Services under the State) Act, 2017 as amended from time to time. In the event of non availability of eligible and suitable candidates amongst More Backward Classes in a particular year of recruitment the vacancies so reserved for them shall be filled in accordance with the normal procedure."

By order of Hon'ble the Chief Justice


(SATISH KUMAR SHARMA)
REGISTRAR GENERAL

Copy forwarded to the :

- (1) Principal Secretary to Government, Law Department-Cum-Legal Remembrance, Rajasthan, Jaipur with the request to kindly obtain the permission from the Bhasha Vibhag for publication of this Notification in English as a special case as the concerned Rules Viz. the Rajasthan High Court Staff Service Rules, 2002 are in English language and convey the same to the Superintendent Government Central Press, Jaipur under intimation to this office.
- (2) The Superintendent, Government Central Press Rajasthan Jaipur for publication in the next issue of the Rajasthan Rajpatra. Exemption for publication of the Notification in Hindi is being obtained from the Bhasha Vibhag through the Law Secretary. A copy of such Gazette may kindly be sent to this office immediately.
- (3) Registrar(Vigilance), Rajasthan High Court Jodhpur/Jaipur Bench Jaipur.
- (4) Registrar(Admn.), Rajasthan High Court, Jodhpur/Jaipur Bench Jaipur.
- (5) Director, Rajasthan State Judicial Academy, Jodhpur.
- (6) Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court.
- (7) All Registrars, Rajasthan High Court, Jodhpur/Jaipur Bench Jaipur.
- (8) Registrar(Rules), Rajasthan High Court, Jodhpur
- (9) Registrar (Classification), Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur with the request to upload the same on official website of Rajasthan High Court.
- (9) Chief Accounts Officer, Rajasthan High Court, Jodhpur.
- (10) All Deputy Registrars, Rajasthan High Court, Jodhpur/ Jaipur Bench Jaipur.
- (11) All Assistant Registrar/ Court Officer/ Sr.Librarian, Rajasthan High Court, Jodhpur/Jaipur Bench Jaipur.
- (12) Senior Librarian, Rajasthan High Court Jodhpur/Bench Jaipur, with the direction to update the Rajasthan High Court Staff Service Rules, 2002 and upload the same on the official website of the Rajasthan High Court.
- (13) P.S. to All the Hon'ble Mr. Justice, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
- (14) All Assistant Account Officer/ All Administrative Officer Judicial, Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.
for information and necessary action.


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